

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1269 of 2019 IN
DFR No. 2151 of 2019**

Dated : 23rd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:-

Jayaswal Neco Industries Limited ...Appellant(s)

Vs.

**Chhattisgarh State Electricity Regulatory Commission
& Anr.** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Mr. Rishab Kaushik
Mr. Puneet Chandra for R-4

ORDER

Issue notice in all connected IAs as well as main appeal. Dasti, in addition, is permitted.

List the matter on **29.08.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**